

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 38 of 2013

Dated : 11th February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Steel Furnace Association of India ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri
Mr. Ruth Elwin

Counsel for the Respondent(s): Mr. Sakesh Kumar for R.1
Ms. Swapna Seshadri for R.2

ORDER

As agreed by the learned counsel for the parties, post the matter for further hearing on **17.02.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt